- (b) The funds have been sanctioned and released to Madhya Pradesh along with other State Governments and NGOs during the year 2009-10 and 2010-11 is given in the Statement (See below).
 - (c) In view of (b) above, does not arise.

Statement

Funds Allocated and released during 2009-10 and 2010-11 and the Number of Training Centres and Trainees

(Rs. in lakh)

S.No.	States	Grant-in-aid	released	to State	Governmen	nts/NGOs	along with			
	number of training centres and trainees.									
			2009-	10		2010-1	1			
		Amt.	Centre d	es Traine	es Amt. released	Centre	s Trainees			
1	Assam	54.00	2	200	181.20	11	600			
2	Gujarat	0	C	0	37.12	13	1300			
3	Karnataka	19.40	1	100	11.08	01	100			
4	Madhya Prade	esh 0	C	0	291.12	11	1100			
5	Meghalaya	32.88	1	100	0	0	0			
6	Mizoram	0	C	0	152.88	05	500			
7	Nagaland	93.72	2	200	0	0	0			
8	Tamil Nadu	0	C	0	14.46	01	100			
	Total	200	6	600	687.94	42	3700			

Status report on Forest Right Act

- 593. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) the status report as on December 31, 2010 on Forest Right Act (FRA) implementation issued by the Ministry;
 - (b) the number of FRA claims filed according to the report; and

(c) the details of the number of FRA claims accepted by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) As per the provisions of the Forest Rights Act, 2006 and the Rules framed thereunder, the responsibility for implementing the Act lies with the State/Union Territories Governments. According to the information received from the State/UT Governments, the status of implementation of the Forest Rights Act, 2006, as on 31st December, 2010, was as under:

Number of claims	Total number	Number of title	Number of
filed	of claims	distributed	claims
	disposed off		rejected
30,31,624	25,48,496	11,06,541	14,41,955

- (b) A total number of 30,31,624 claims were filed under the Forest Rights Act, 2006, as on 31st December, 2010.
- (c) A total number of 11,06,541 claims were accepted for distribution of title deeds under the Forest Rights Act, 2006, as on 31st December, 2010.

Revision of Post-matric Scholarship

- 594. DR. T. SUBBARAMI REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) whether Government has increased the post-matric scholarship scheme for ST students;
 - (b) whether such a revision would benefit about 15.59 lakh ST students in the country; and
 - (c) if so, the details thereof, State-wise especially in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Ministry of Tribal Affairs has increased the post-matric scholarship for ST students w.e.f. 01-07-2010. The details of revision of the Scheme is given in the Statement-I (See below). The State-wise number of beneficiaries is given in the Statement-II.